NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/107/2016

NAME OF THE PETITIONER(S)

: C.J. Mathew

NAME OF THE RESPONDENT(S)

: M/s Greendot Hotels & Resorts (India) Pvt. Ltd. & 3

others

UNDER SECTION

: 397/398 & 111

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

Puhillal

for KSR XW.

Respondents.

ORDER

Counsels for both the parties are present and prayed for time to make final submissions. At request, time is enlarged. Put up on 04.12.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)